

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.77/2019**

**Date of Decision: 14.02.2019.**

***CORAM: R. VIJAYKUMAR, MEMBER (A)***  
***RAVINDER KAUR, MEMBER (J)***

Vijaykumar Gopinath Magar  
 Son of Gopinath Namdeo Magar,  
 (DOB: 09.08.1971) Age:47 years 05 months,  
 working as Deputy Commissioner of Police  
 (Crime/SB), Nashik City, (Group 'A' post),  
 in the office/under Commissioner of Police,  
 Nashik City Office, Opp. KTHM College,  
 Near Ashok Stambh, Gangapur Road, Nashik -  
 State of Maharashtra, pin code:422 001.  
 R/at Pasayadan Bungalow, Sharanpur Road,  
 Nashik, Near CBS, Nashik, Dist. Nashik,  
 State of Maharashtra, Pin code: 422 002. .... *Applicant*  
*(Advocate Shri R.G. Walia )*

**VERSUS**

1. The Union of India,  
 Through the Secretary,  
 Ministry of Home Affairs,  
 Govt. of India, North Block,  
 New Delhi – 110 001.
2. The State of Maharashtra,  
 Through: The Additional Chief  
 Secretary (Home) Dept. of Home  
 Affairs, Mantralaya, Mumbai 400 032.
3. Director General of Police,  
 Chhatrapati Shivaji Maharaj Marg,  
 Colaba, Mumbai, Maharashtra,  
 Pine Code: 400 001.
4. Smt. Pournima Chougule (SPS)  
 Dy. Police Commissioner,  
 Nashik City, Gangapur Road, Opp. K.T.H.M.  
 College, Police Staff Colony, Nashik,  
 Maharashtra, Pin Code : 422 002. .... *Respondents*

**ORDER (Oral)**

Per : R. Vijaykumar, Member (A)

Not on Board. However, on mention made by learned counsel for the applicant, the matter was taken up.

2. Learned counsel for the applicant requests permission to withdraw the OA, which is allowed.

3. The OA is accordingly dismissed as withdrawn without any order as to costs.

(Ravinder Kaur)  
Member (J)

(R. Vijaykumar)  
Member (A)

ma.

30/2/19